

production in 1986; and

(b) how much money was sent in 1986 and how many people were benefited?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) An amount of Rs 70.02 crores was allocated for the production of khadi during the financial year 1986-87.

(b) An amount of Rs 68.43 crores was utilised by the Khadi and Village Industries Commission and the total number of persons employed was about 14 lakhs during the year 1986-87.

Suspension of Officials of N. C. C. F.

3385. SHRI SHAMINDER SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of persons suspended by the National Cooperative Consumers Federation of India Ltd. during the last eight months and the charges levelled against them;

(b) whether prima-facie cases of corruption were established against them before their suspension; and

(c) the action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) and (b). Thirteen employees were placed under suspension during the last eight months, i.e. beginning from January 1987. There were, prima-facie, charges of corruption/irregularities against twelve employees, and there has been a charge of mis-conduct against one employee.

(c) The management of the NCCF is taking action in this regard.

Setting up of Power Projects in Andhra Pradesh with Non-Resident Indians' Investment

3386. SHRI V. TULSIRAM: Will the Minister of ENERGY be pleased to state:

(a) the details of the proposal under consideration of Government which was submitted by the Government of Andhra Pradesh for setting up power projects in the State with the Non-Resident Indians' investment;

(b) if so, the action taken or proposed to be taken on the proposal; and

(c) the time by which final decision is expected to be taken and the extent to which the power requirement of the State will be met?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c). No such proposal is under consideration.

Progress of Second Mine expansion scheme of Neyveli Lignite Corpora- tion

3387. SHRI V. SREENIVASA PRASAD:
SHRI BANWARI LAL PUROHIT:

Will the Minister of ENERGY be pleased to state:

(a) the progress made by the Neyveli Lignite Corporation in its different projects of second mine expansion schemes for which the Neyveli Lignite corporation had issued letters of intent during the year 1986;

(b) whether a few of the contractors have closed down their units after taking out huge amounts of advance money from Neyveli Lignite Corporation without rendering any service; and

(c) if so, the details thereof and further action proposed to be taken in the matter?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) For the second mine expansion scheme of Neyveli Lignite Corporation Ltd. letters of intent have been issued for all the major items of both specialised and conventional mining equipment. The equipment are at various stages of manufacture and the progress of manufacture and supplies conforms to the prescribed time scheduled.

In respect of 2400 MM and 2000 MM conveyors the erection work has commenced and for excavators and spreaders the erection yards and getting ready.

(b) No, Sir.

(c) Does not arise.

Long Term Power Plan

3388. DR. K. G. ADIYODI:
SHRI BANWARI LAL PURO-
HIT:
DR. G. S. RAJHANS:
SHRI VIJAY N. PATIL:

Will the Minister of ENERGY be pleased to state:

(a) the estimated annual expansion of power generation capacity and the projected demand for power by the turn of the century

in the country;

(b) the long term power plan envisaged and the type of units (Thermal/Hydel) to be set up; and

(c) the estimated investment required and the places identified with the type of units for the implementation of the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) The annual expansion in installed capacity during the period 1990-2000 as per the feasible-cum-desirable National Power Plan prepared by the Central Electricity Authority (CEA) is given in the statement below.

The National Power Plan has estimated a peak demand of 125400 MW and an energy requirement of 684973 MkwH by the turn of the century.

(b) The long-term power plan envisages a capacity addition of 110155 MW during the period 1990-2000 comprising 35301 MW hydro, 70534 MW thermal and 4320 MW nuclear.

(c) It has been estimated that about Rs 200,000 crores would be required for implementing the Plan. The places identified are Andhra Pradesh, Assam, Bihar, Gujarat, Goa, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Orissa, Pondicherry, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal. The units will generally be a mix of hydro and thermal.